COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 226 of 2015 & IA No. 371 of 2015

Dated: 7th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Bhushan Power & Steel Ltd. Appellant(s)

Vs.

GRID Corporation of Orissa Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R.1

Mr. Rutwik |Panda Ms. Anshu Malik for R.3

ORDER

This matter has called up twice but there is no representation on behalf of the Appellant. The learned counsel appearing for Respondent No.1 and Respondent No.3 are present on both the occasions. We give one more opportunity to the learned counsel appearing for the appellant to be present in the next date of hearing.

Relist this matter for hearing on 01.02.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

ss/pr